

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM NO. 133
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

Vs

Salora International Ltd. & Ors.

....

APPLICANT / PETITIONER

....

RESPONDENT

Order under Section 241-242

Order delivered on 24.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

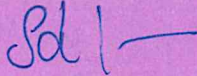
Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.
Abhishek Agarwal,

For the Respondent(s):-

Mr. Jayant Mehta, Mr. A. T. Patra, Mr. Aditya,
Ghadge, Advs. for R1 to 5.

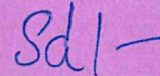
ORDER

List on 01.05.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

24.02.2020
Nikhil



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)